

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:98
ANSWERED ON:26.02.2007
REMOVAL OF BAN ON EXPORT OF SUGAR
Nayak Shri Ananta; Tripathy Shri Braja Kishore

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has since lifted the ban on export of sugar;
- (b) if so, the details thereof;
- (c) the likely impact of the said move on sugar prices in domestic market; and
- (d) the details of buffer norms fixed for sugar alongwith the actual stocks?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a)&(b): Yes, Sir. The Central Government vide notification dated 4th January, 2007 relaxed ban on export of sugar and allowed exports against advance licenses. The Government has further relaxed the ban and has allowed export of sugar under OGL vide notification dated 23rd January, 2007 up to the limit approved by the Government.

(c): The export of sugar would help the sugar factories in liquidating the stocks of sugar and create liquidity in hands of sugar factories enabling them to pay cane price to farmers in time.

(d): The Central Government has taken no decision to create buffer stock; therefore, the question of fixing buffer norms for sugar does not arise.